

**NOTIFICATION No. 100 / 2013**

Thiru N.Authinathan, District Judge, formerly functioned as Principal District Judge, Coimbatore, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Industrial Tribunal, Chennai in G.O.(Ms).No.147, Labour and Employment (D2) Department, dated 30.05.2013, is posted as Presiding Officer, Industrial Tribunal, Chennai, in the existing vacancy.

Thiru Su.Willyahm, District Judge, formerly functioned as Additional District Judge, Kancheepuram at Chengalpattu, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Vellore in G.O.(Ms).No.146, Labour and Employment (D2) Department, dated 30.05.2013, is posted as Presiding Officer, Principal Labour Court, Vellore, in the existing vacancy.

Thiru A.Nazir Ahamed, District Judge, formerly functioned as Additional District Judge, Namakkal, now under compulsory wait, who has been appointed on transfer as Presiding Officer, Additional Labour Court, Vellore in G.O.(Ms).No.146, Labour and Employment (D2) Department, dated 30.05.2013, is posted as Presiding Officer, Additional Labour Court, Vellore, in the existing vacancy.

HIGH COURT, MADRAS  
DATED : 30.05.2013.

Sd/-

G. CHOCKALINGAM  
REGISTRAR GENERAL